

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 162/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017**

NAME OF THE COMPANY: Mentor Security Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Ranjeet Pandey, PCS

For the Respondent: Ms. Lakshmi Gurung, Standing Counsel for the
Income Tax Department with Ms. Easha Kadian,
Advocate

Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Reserved for orders.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**